

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.08.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Chandra Shekhar Yadav-R1 Vinod Chaurasia-R2 Yogesh Kumar Gupta-IRP
2.	Comp. App. (AT) (Ins) No. 930 of 2020	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Abhishek Anand Kunal Godhwani-R2 Dinkar Singh-R3

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By order of Hon'ble Officiating Chairperson

-sd/-

Registrar